

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3432
TO BE ANSWERED ON 05.08.2022

IMPLEMENTATION OF PMMVY

3432. SHRI DURGA DAS (D.D.) UIKEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has been successful in the implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) if so, the details thereof indicating number of beneficiaries covered under the scheme, State-wise;
- (c) whether the Government has devised a mechanism, under PMMVY, for ensuring proper identification and for avoiding duplication of beneficiaries; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Yes, Sir. The Ministry of Women and Child Development is successful in implementing the Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country (except the States of Odisha and Telangana). The States of Odisha and Telangana are implementing their own maternity benefit schemes. Since inception of the scheme, more than 2.89 crore Pregnant Women and Lactating Mothers (PW&LM) have been enrolled and ₹11,217.39 crore has been disbursed as on 15.07.2022. The State/UT-wise number of beneficiaries enrolled, number of beneficiaries provided maternity benefits and total amount disbursed during the last five years and the current financial year till 15.07.2022 is at **Annexure**.

(c) & (d) Since the inception of the scheme, the cash incentives under PMMVY are transferred directly into the bank/post office account of the beneficiary through the Direct Benefit Transfer (DBT) mode. Further, the implementation guidelines of umbrella scheme Mission Shakti, (which also includes PMMVY under sub-component Samarthya), provide that benefits under PMMVY can be availed only on the basis of Aadhaar number of beneficiary, so as to avoid any duplication or malpractices.

Annexure

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3432 for answer on 05.08.2022 raised by Shri Durga Das (D.D.) Uikey regarding 'Implementation of PMMVY'

State/UT-wise number of beneficiaries enrolled, number of beneficiaries provided maternity benefits and total amount disbursed during the last five years and the current financial year till 15.07.2022 under PMMVY

Sl. No.	State/UT	Cumulative (as on 15.07.2022)		
		Number of Beneficiaries Enrolled	Number of Beneficiaries Paid	Total amount Disbursed* (₹ in Lakhs)
1	Andaman And Nicobar Islands	7,398	7,080	328
2	Andhra Pradesh	14,00,109	12,08,104	53,438
3	Arunachal Pradesh	27,053	23,273	1,024
4	Assam	9,28,463	8,47,484	38,679
5	Bihar	29,51,948	25,66,257	1,13,204
6	Chandigarh	29,449	28,502	1,217
7	Chhattisgarh	6,86,918	6,42,437	26,470
8	The Dadra & Nagar Haveli and Daman & Diu	17,103	16,419	683
9	Delhi	3,55,799	3,34,279	14,647
10	Goa	22,876	19,874	876
11	Gujarat	10,44,199	9,17,074	39,666
12	Haryana	6,79,631	6,30,188	28,248
13	Himachal Pradesh	2,32,002	2,23,651	10,237
14	Jammu And Kashmir	2,89,860	2,74,716	12,110
15	Jharkhand	7,45,070	6,44,786	27,270
16	Karnataka	18,27,256	16,42,404	72,208
17	Kerala	8,51,503	8,17,425	35,955
18	Ladakh	4,751	4,049	74
19	Lakshadweep	1,537	1,387	48
20	Madhya Pradesh	29,84,455	28,20,088	1,26,035
21	Maharashtra	30,10,900	27,22,044	1,22,419
22	Manipur	58,036	51,865	2,479
23	Meghalaya	41,706	38,730	1,656
24	Mizoram	32,314	31,195	1,436
25	Nagaland	31,352	27,978	1,352
26	Odisha	7	5	0
27	Puducherry	29,409	27,827	1,275
28	Punjab	5,07,631	3,94,641	17,582
29	Rajasthan	18,12,088	16,93,853	70,378
30	Sikkim	13,365	11,854	518
31	Tamil Nadu	14,99,516	11,47,397	41,649
32	Telangana	3	0	0
33	Tripura	97,071	85,053	3,493
34	Uttar Pradesh	51,40,929	45,69,334	1,97,320
35	Uttarakhand	2,57,341	2,16,571	9,822
36	West Bengal	13,74,087	10,72,183	47,831
	Grand Total	2,89,93,135	2,57,60,007	11,21,740

* This includes both Central and State share.
